

NB

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.260/2016
This the 17th day of June, 2019

CORAM:- R. VIJAYKUMAR, MEMBER (A).
R.N. SINGH, MEMBER (J).

Bijendranath S. Bhargava alias
B. N. Bhargava, date of birth:
05.05.1942, age 74 years,
Retired XEN (Group "B"), Western
Railway, Churchgate, Mumbai, and
Residing at: State Bank Colony,
Police Line, Ajmer, 305 001.

... **Applicant**
(By Advocate Sh. R. G. Walia)

VERSUS.

1. Union of India
Through Secretary,
Railway Board,
Ministry of Railways,
Rail Bhavan,
NEW DELHI-110011.

2. General Manager,
Western Railway,
Headquarters Office,
Western Railway,
Churchgate,
MUMBAI 400 020.

... **Respondents**
(By Advocate Sh. S. Ravi)

O R D E R (O R A L)

Per: R.N. Singh, Member (Judicial)

1. When the case is called out, none appeared

for the applicant. Sh. S. Ravi, learned counsel appeared for the respondents.

2. Heard the learned counsel for the respondents.

3. The learned counsel for the respondents submits that the relief sought by the applicant in the present OA has substantially been granted to the applicant in as much as the applicant has been granted full pension, gratuity and leave encashment.

4. It appears that in view of the above the applicant has lost interest in pursuing the matter.

5. Accordingly, the OA is dismissed in default as well as for non-prosecution. There shall be no order as to costs.

(R. N. Singh)
Member (J)

(R. Vijaykumar)
Member (A)

V.

JD
28/6/19